<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 384 OF 2017 IN APPEAL NO. 161 OF 2017 & IA NO. 395 OF 2017

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Shapoorji Pallongi Energy (Gujarat) Pvt. Ltd. Vs.		Appellant(s)
Gujarat Electricity Regulatory Commissi	on & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Malcolm Desai
Counsel for the Respondent(s)	:	Mr. M.G.Ramachandran Mr. Anand K.Ganesan Ms. Poorva Saigal Shubham Arya for R-2

<u>ORDER</u>

IA NO.384 OF 2017

(Appl. for stay)

We have heard learned counsel for the parties. Arguments are concluded.

List the matter for pronouncement of orders on <u>29.05.2017</u>. Till then, interim order to continue. Needless to say that the same will abide by the final order that will be passed in this application.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt